

- (ii) to avoid clear felling of natural forests and where such fellings are inevitable for restoration of crop or other silvicultural considerations, it should be limited to area not exceeding 10 ha. in hills and 25ha. in the plains.

2. A centrally sponsored scheme is under implementation to help the states for development of infrastructure for protection of forests against biotic interference.

3. Alternative sources of energy are being developed to replace fuel wood in domestic and commercial sectors.

[*Translation*]

Public Health Centres/Sub-Centres in Haryana

2576. SHRI RAM PRAKASH CHAUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Public Health Centres and Sub-Centres have not been opened in Haryana particularly in Ambala district, as per the guidelines of the Union Government, thereby creating great difficulties for the rural people in getting medical facilities;

(b) if so, the reasons therefor; and

(c) the details of the Public Health Centres and Sub-Centres to be opened in Haryana during the year 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) In the State of Haryana including district Ambala as per guidelines of the Union Government of India 365 Primary Health Centres (100% of the then target) and 2293 Sub-Centres (92.7% of target) have been opened. The location of

these centres is decided by the State Government. In the District of Ambala all of the required 146 Sub-Centres and 23 Primary Health Centres have been opened.

Rural people are being provided medical facilities through sub-centres and PHCs. In addition as per our information there are 41 Community Health Centres and 8 rural hospitals in that State.

(b) In view of (a) above, question does not arise.

(c) Targets for opening new PHCs in 1991-92 have not been fixed by Planning Commission for Haryana as they had already achieved targets for PHCs. Sub-Centres are funded by the Central Government. Due to financial constraints Central funding for new Sub-Centres is not yet contemplated anywhere in the country during 1991-92.

[*English*]

Protection of Endangered Wild Animals

2577. SHRI RAJENDRA KUMAR SHARMA: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the number of lions and rhinos have increased in the sanctuaries of the Country;

(b) if so, the details thereof; and

(c) the steps taken by the Government to protect the endangered species of wild animals?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Two consecutive census figures of lions and rhinos in the country show and increase in their number: